

11.04 hrs.

MATTERS UNDER RULE 377

MR. SPEAKER : Now, Matters under Rule 377.

...(Interruptions)

डॉ. विजय कुमार मल्होत्रा (दक्षिण दिल्ली) : अध्यक्ष महोदय, हमने दागी मंत्रियों का जो मामला उठाया हुआ है (व्यवधान)

THE MINISTER OF WATER RESOURCES (SHRI PRIYARANJAN DASMUNSI): Sir, the Constitution of India

...(Interruptions)

MR. SPEAKER : Please, I will request you to take your seats.

...(Interruptions)

MR. SPEAKER: I request the Leader of the House to please ask his Members to take their seats.

...(Interruptions)

MR. SPEAKER: May I request the Leader of the Opposition to please help us?

...(Interruptions)

MR. SPEAKER: Shri Mahadeorao Sukaji Shivankar.

...(Interruptions)

MR. SPEAKER: Shri Avinash Rai Khanna.

...(Interruptions)

MR. SPEAKER: Shri Yogi Aditya Nath.

...(Interruptions)

MR. SPEAKER: When I stand, please sit down.

...(Interruptions)

MR. SPEAKER: Please sit down.

...(Interruptions)

MR. SPEAKER: Please once sit down.

...(Interruptions)

MR. SPEAKER: When the Chair is on the legs, please sit down.

...(Interruptions)

MR. SPEAKER: Shri Ram Kripal Yadav, please sit down.

...(Interruptions)

MR. SPEAKER: Shri Vijay Kumar Malhotra, I am requesting you and I am requesting all the senior leaders to please sit down.

...(Interruptions)

MR. SPEAKER: Please take your seats.

...(Interruptions)

MR. SPEAKER: Shrimati Minati Sen.

...(Interruptions)

Title: Need to withdraw recent decision of the Government on dilution of the compulsory jute packaging norms in the interest of jute growers and jute industry.- Laid.

SHRIMATI MINATI SEN (JALPAIGURI): Sir, I have not received the printed text of my matter. So, with your permission, I beg to lay the matter on the Table. ...(*Interruptions*)

*I would draw the kind attention of this august House to the adverse effect on the jute mills and jute growers that has abruptly cropped up due to the dilution of compulsory packaging norms for foodgrains and sugar under the Jute Packaging Material Act, 1987.

As foodgrains and sugar provide the major outlet for jute goods, even partial dilution of the reservation order will be the beginning of the end of the jute industry. The consequential loss of market for jute goods is bound to lead to the closure of a number of jute mills. This spells a disaster not only to the entire jute economy but also to the North-Eastern States, particularly West Bengal.

In West Bengal, about ten jute mills are already closed, throwing 35,000 to 40,000 workmen out of employment. Even after the new Lok Sabha election, three jute mills were closed in West Bengal.

I would urge upon the United Progressive Alliance Government to consider an effective and positive step for withdrawal of dilution of the compulsory jute packaging norms so that the interests of the jute industry, its workers and jute growers are not jeopardised.*

*Treated as Laid on the Table.